

Year	Cases registered	Chargesheet filed
2007	10	7
2008	10	4
2009	24	8
2010 (upto 31/10/2010)	19	1

No definite time frame can be fixed for completion of investigation of a particular case as it depends on the nature and intricacies of the case.

The oldest case pending investigation against an officer of Joint Secretary and above level is RC 3(A)/2005-SIC.I-DLI against Shri B.S. Sandhu, Commissioner of Income Tax.

Pending applications for grant-in-aid scheme of Tamil Nadu

*439. SHRIMATI VASANTHI STANLEY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total number of applications pending for release of grant-in-aid under various categories in the Ministry from Tamil Nadu;

(b) the total value of this grant for these schemes;

(c) by when these applications would be cleared;

(d) the reasons for the delay in clearing the pending applications; and

(e) whether it is also a fact that there is no proper monitoring of pending cases in the Ministry and the steps taken to improve the situation?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) and (b) Scheme -wise number of pending proposals received from Tamil Nadu during 2010-11 under Centrally-sponsored and Central Sector are given below:-

Sl. No.	Name of the Scheme	No. of Pending Proposals Received during 2010-11	Amount Involved (Rs. in Lakh)
1	2	3	4
1.	Pre-matric Scholarship Scheme for Children of those engaged in Unclean Occupations	1	558.23

1	2	3	4
2.	Babu Jagjeevan Ram Chhatravas Yojana: Boys Hostel	1	100.00
3.	Babu Jagjeevan Ram Chhatravas Yojana: Girls Hostel	1	300.00
4.	District Disability Rehabilitation Centres	2	14.28
5.	Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Right and Full Participation) Act, 1995	1	1339.49
6.	Assistance to Disabled Persons for Purchase/ Fitting of Aids/Appliances (ADIP)	6	168.00
7.	Deendayal Disabled Rehabilitation Scheme	31	592.00
8.	Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and for Social Defence Services	24	325.00
9.	Grant-in-aid to Voluntary Organizations working for Scheduled Castes	1	19.85
10.	Assistance to Voluntary Organizations for Welfare of OBCs	2	25.74
TOTAL:		70	3442.59

(c) and (d) Clearance of proposals is an on-going process and is subject to completeness of the proposals, their conformity to the norms of the respective schemes and general financial rules and availability of funds. Delay also occurs due to time taken by State Governments/applicant organizations in rectifying deficiencies and completing procedural requirements.

(e) No, Sir.

Access to toilets in rural/urban India

*440. SHRI MOINUL HASSAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether more than 6.5 crore households do not have access to toilets in rural and urban India;

(b) if so, the steps being taken and whether schemes implemented in this regard are effective; and